

HIGH COURT OF MEGHALAYA, SHILLONG
MEDIATION CAUSE LIST
Cases Listed for Mediation on 22.09.2025

Mediators are requested to expedite the mediation process and complete it within the prescribed limit of 90 days of first appearance of parties before the Mediator.

MEDIATION CASES

Sl No	High Court Mediation File No.	Original Case No.	Parties Name	Petitioner's Advocate	Respondent's Advocate	Name Of The Mediators	Time	Mode	Room
1.	HCM/SMD/ 28/2025	WP(C) No. 231 of 2023	SHRI. PAWAN BAWRI -VS- UNION OF INDIA & ORS.	MR. M.U. AHMED MR. S. SEN	MR. R. DEBNATH, MR. S.P. MAHANTA, MR. D. DKHAR	SMTI. ANJELINE M. PARIAT	11:00 AM	PHYSICAL	REGISTRAR (J/S) ROOM (1 st Floor)
2.	HCM/SMD/ 47/2025	WP(C) No. 192 of 2025	SMTI AGERACIA HYNNIEWTA. -VS- THE STATE OF MEGHALAYA & 3 ORS.	MR. K. S. KHARSHIING	MRS. N. G. SHYLLA MS. I. LYNGWA	SMTI. MONICA K. LYNGDOH	10:00 AM	PHYSICAL	CONFERENCE HALL (2 nd Floor)

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1.	HCM/SMD/19/2025	WP (C) No. 373 of 2024	REALITY WANNIANG -VS- STATE OF MEGHALAYA & ORS	MR. PHILEMON NONGBRI	MR. J. N. RYNJAH	SMTI. EVALENE SHABONG	1:00 PM	PHYSICAL	CONFERENCE ROOM (2 nd Floor)
2.	HCM/SMD/44/2025	CRL. PETN. 10 OF 2024	SMTI. RIMJHIM BORGOHAIN -VS- STATE OF MEGHALAYA & 3 ORS	MR. M.U. AHMED	MR. H. KHARMIH, MR. S.A. SHEIKH, DR. P. AGARWAL	SMTI. MONICA K. LYNGDOH	10:00 AM	PHYSICAL	VIDEO CONFERENCE ROOM (Ground Floor)
3.	HCM/SMD/45/2025	CRL. PETN. 9 OF 2024	SMTI. NILIMA BORGOHAIN -VS- STATE OF MEGHALAYA & 3 ORS	MR. M.U. AHMED	MR. H. KHARMIH, MR. S.A. SHEIKH, DR. P. AGARWAL	SMTI. MONICA K. LYNGDOH	10:00 AM	PHYSICAL	VIDEO CONFERENCE ROOM (Ground Floor)
4.	HCM/SMD/46/2025	CRL. PETN. 11 OF 2024	SHRI. SURJYABRAT BORGOHAIN -VS- STATE OF MEGHALAYA & 3 ORS	MR. M.U. AHMED	MR. H. KHARMIH, MR. S.A. SHEIKH, DR. P. AGARWAL	SMTI. MONICA K. LYNGDOH	10:00 AM	PHYSICAL	VIDEO CONFERENCE ROOM (Ground Floor)

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1.	HCM/SMD/33/2025	WP(C) No. 289 of 2023	AMYLINDA DKHAR & 12 ORS. -VS- STATE OF MEGHALAYA & 3 ORS	MR. K. PAUL MR. S. CHANDA	MRS. N.G. SHYLLA MS. Z.E. NONGKYNRIH MR. PHILEMON NONGBRI	SHRI. K.J. LYNGDOH	11:00 AM	PHYSICAL	CONFERENCE HALL (2 nd Floor)